

ITEM NO.15
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 421/2020

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

JASWANT & ANR.

Respondent(s)

Date : 27-09-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR
Ms. Marbiang N. Khongwir, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Service is complete on respondent Nos.1 and 2. Ld. Advocate, Mr. Dhawal Mohan appears for both the respondents. He seeks time to file vakalatnama and counter affidavit. Ld. Counsel for the said respondents makes a request for copy of pleadings also. Vakalatnama be filed within one week. Ld. Counsel for the appellant to serve copy of pleadings within one week after filing vakalatnama and file proof thereof. Thereafter four weeks' time is granted to the said respondents for filing counter affidavit, if any.

Await original records from the High Court and Trial Court. D.O. letter be issued.

List again on 22.11.2021.

RAJESH KUMAR GOEL
Registrar